

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

21


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/148/2017
NAME OF THE PETITIONER : S.G. LOGISTICS PVT LTD
UNDER SECTION : 252


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	R. Ovia, Fcs Pcs	a Sg-Logistics P.Ltd.	
2.	B. Sarathbabu for ROC, Chennai.	with representative ROC, Chennai	B. Sarathbabu

ORDER

PCS representing the petitioner present. Representative of ROC present and filed report. Heard both the counsels. Order is reserved.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)